

ITEM NO.108

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1462/2009

MOHD.IDRIS

Appellant(s)

VERSUS

THE STATE OF ANDHRA PRADESH

Respondent(s)

WITH

Cr1.A. No. 702/2009 (II)

Cr1.A. No. 1464/2009 (II)

Cr1.A. No. 1463/2009 (II)

Date : 07-03-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Manu Shanker Mishra, AOR
Mr. Nishant Kumar, Adv.

Mr. Pijush K. Roy, Adv.
Mrs. Kakali Roy, Adv.
Mr. Sunil Kumar Verma, AOR

Mr. Venkateswara Rao Anumolu, AOR

For Respondent(s) Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters before a Bench of which one of us
(Hon'ble Mr. Justice U.U. Lalit) is not a member.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER